GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO. : 264 (To be answered on the 8th December 2022)

OBJECTIVES OF KRISHI UDAN SCHEME

264. SHRIMATI MANJULATA MANDAL SHRI C.N. ANNADURAI SHRI DHANUSH M. KUMAR SHRI GAJANAN KIRTIKAR

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

- (a) whether the Government has achieved the objectives for which Krishi UDAN 2.0 was launched and if so, the details thereof;
- (b) whether there is any difference between Krishi UDAN 2.0 and the earlier launched Krishi Udan 1.0 and if so, the details thereof;
- (c) whether Krishi UDAN 1.0 has not been able to achieve the desired objectives and if so, the details thereof and the reasons therefor;
- (d) whether the Government has organised stakeholder workshop for evaluation of Krishi UDAN 2.0 and if so, the number of stakeholders who have participated and the issues discussed and the outcome thereof;

(e) the achievement made by Krishi UDAN 2.0 since its inception; and

(f) whether the Government proposes to start air service from rural districts of country including Tamil Nadu and Maharashtra and if so, the details thereof including names of the rural districts of Tamil Nadu and Maharashtra which are likely to be connected with the service?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Krishi Udan Scheme 1.0 was launched in August 2020 on international and national routes to assist farmers in transporting agricultural products so that it improves their value realization. Under Krishi Udan 1.0, the waiver of landing, parking, Terminal Navigational Landing Charges (TNLC) and Route Navigation Facility Charges (RNFC) by Airports Authority of India for Indian freighter and P2C (Passenger-to-Cargo) aircraft was available if agri-produce accounted for over 50% of total chargeable weight of cargo carried.

Krishi Udan Scheme 2.0 was announced on 27 October 2021 enhancing the existing provisions, mainly focusing on transporting perishable food products from the hilly areas, North-Eastern States and tribal areas. The Krishi Udan Scheme is a convergence scheme where eight Ministries/Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs and Ministry of Development of North Eastern Region (DoNER) would leverage their existing schemes to strengthen the logistics for transportation of Agri-produce. For facilitating and incentivizing movement of agri-produce by air transportation, Airports Authority of India (AAI) provides full waiver of Landing, Parking, TNLC and RNFC for Indian freighters and P2C Aircrafts.

- (d) Ministry of Civil Aviation organised stakeholders workshop on 01.07.2022 for evaluation of Krishi Udan Scheme 2.0 wherein Airport/Airline Operators, Cargo Terminal Operators, representatives from concerned Ministries/Departments were present. The workshop was held to strengthen the convergent strategy with the concerned Ministries which helped in effective coordination amongst the stakeholders.
- (e) Initially 53 Airports were covered in the pilot project for 06 months. After evaluation of Krishi Udan 2.0 five more airports have been included, making it to 58 airports. Total perishable tonnage (international + Domestic) handled Pan India during Financial Year 2021-22 is 2,54,817 Metric Tonnes while it is 1,34,333 Metric Tonnes in Financial Year 2022-23 till October, 2022.
- (f) Coimbatore & Tiruchirappalli Airports in Tamil Nadu and Nashik & Pune Airports in Maharashtra are included under the Krishi Udan Scheme. Krishi Udan is an ongoing Scheme and is reviewed from time to time in consultation with stakeholders.
